

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

C.P No. 280/(MAH)/2017  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: Ultratech Cement Ltd.  
V/s.  
Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1. <del>5</del>	Adv. Tanmay Kelkar for Adv. Sahil Mahajan for Petitioner	Junior for Adv. Sahil Mahajan	 10/4/17

**Order**

**CP No.280/I&BP/NCLT/MB/MAH/2017**

At request of the Petitioner Counsel, list this matter on 07.7.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)